

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India

Vs

M/s. Advance Navotpad Surfactants Ltd.

...

...

Applicant/Petitioner

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

Order delivered on 23.02.2021

PRESENT:

For the Applicant

For the Liquidator

:

: Mr. Sarwar Raza, Ms. Ishita Sharma, Advs.

ORDER

List all pending applications for hearing on **23.03.2021**.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

23.02.2021
Deepak